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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/303/ (IB)/2017
NAME OF THE PETITIONER(S) : BHANDARI BROTHERS
NAME OF THE RESPONDENT(S) : UNITED INDIA INSURANCE CO LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	V. Perumal Vivek Menon	Counsel for Respondent	 Vivek Menon
2.	Sai Uthavi Mr Cibi Vishnu	✓ Counsel for Petitioner	Sai U.L

ORDER

Counsel for Petitioner present. Counsel for Respondent also present and filed counter. The copy of counter is given to the other side. Counsel for Petitioner proposed the name of IRP and filed Form 2. The same is placed on record. Matter is posted for final arguments. Put up on 18.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)